

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date:22nd May, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Appeal No. 08/2016(CZ)	Afsar Khan (Road Construction, Shahdol) Vs. State of Madhya Pradesh & 3 Ors.	Mr. Joseph Thomas, Adv. Mr. Alok Shrivastava, Adv. Ms. Parul Bhadoria, Adv. for Ms. Gunjan Chowksey , Adv. Mr. Sachin K. Verma, Adv.	
2.	Original Application No. 77/2016(CZ)	Jagannath Maane (Mining, Khandwa) Vs. Union of India & 6 Ors.	Mr. Shekhar Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Om Shankar Shrivastava, Adv.	
3.	Original Application No. 26/2017(CZ)	Mool Singh Vs Union of India & 5 Ors.	Mr. Anurag Maheshwari, Adv.	
4.	Appeal No. 07/2016(CZ) (M.A.No.357/16)	Laxmi Chouhan Vs. Union of India & 2 Ors.	Mr. Saurabh Sharma, Adv. Mr. Ritwick Dutta, Adv. Mr. Shires Shrivastava, Adv. Ms. Parul Bhadoria, Adv. Mr. Vishal Bhatnagar, Adv. Mr. Yogesh Bhatnagar, Adv. Mr. Siddharth Singh, Adv.	
5.	Original Application No. 114/2016(CZ)	Nityanand Mishra Vs. State of M.P. & 9 Ors.	Mr. Siddharth Singh, Adv. for Applicant. Mr. Arunoday Singh, Adv. Mr. Shrey Saxena, Adv. Mr. Sachin K. Verma, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Dharamveer Sharma, Adv. Ms. Parul Bhadoria, Adv. Mr. Akshay Pare, Adv.	
6.	Original Application No. 139/2013(CZ)	Akhil Bhartiya Vidyarthi Parishad & ors. Vs Union of India & 47 ors.	Mr. R.C. Chandel, Adv. Mr. Sachin K. Verma, Adv. for R- 2,5,16,24, 38,41 Ms. Parul Bhadoria Adv. for R-18,20 Mr. S.K. Dubey, Adv. & Mr. B.B. Dubey, Adv. R-39 Mr. Ajay Misrha, Adv. for R- 40,42,43,45 Mr. Suman Mandal, Adv. R-4 Mr. J.P. Guha, CMO,for R-47 Mr. Vivek Choudhary for Mr. Vijay Choudhary, Adv. Mr. Anshuman Singh Adv. Mr. Om Shankar Shrivastava, Adv.	

7.	Original Application No. 33/2014(THC)	Maa Narmada Pradushan Niyantarak Evam Vikas Samiti & 2 Ors. Vs. State of M.P. & 5 Ors.	Mr. Abhishek Mishra, Adv. Mr. Sachin K Verma, Adv. Mr. Vivek Choudhary, Adv. Mr. S.K. Dubey, Adv. Mr. Anshuman Singh, Adv. Mr. Parul Bhadoria, Adv. Mr. R.K. Shrivastava, Adv. Mr. Om Shankar Shrivastava, Adv.	
8.	Original Application No. 30/2014(THC)	Shailendra Singh Bisen & Anr. Vs. State of M.P. & 9 Ors.	Mr. Shailendra Singh Bisen, Applicant in Person Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria Adv.for Mr. Purushaindra Kaura Adv. Mr. Yagvendra Yadav, Adv. Mr. Vivek Choudhary, Adv.	
9.	Original Application No. 03/2015(CZ)	Paryavaran Avam Manav Sanrakshan Samitey (Narmada River, Jabalpur) Vs State of M.P. & 8 ors.	Mr. R.S.Verma, Adv. Mr. Anshuman Singh, Adv.	
10.	Original Application No. 50/2015(CZ)	Sanjiv Tiwari Vs. Digamber Jain & 10 Ors.	Mr. Sanjiv Tiwari, Applicant in person. Mr. Dharamveer Sharma, Adv. Mr. Mayank Shrivastava, Adv. Mr. Arvind Shrivastava, Adv. Mr. P.K.Das, Adv. Mr. Sunil Dwivedi, Adv. Mr. B.L.Yadav, Adv. Mr. S.K.Verma, Adv. Mr. Ravikant Patidar, Adv. Ms. Parul Bhadoria, Adv. Mr. Sandeep Singh, Adv. Mr. D.K.Jain, Adv. Mr. Amarpal Singh, Adv.	
FOR COMPLIANCE				
11.	Original Application No. 54/2016(CZ)	Amrik Singh Vs. M/s S.D.Bansal Iron and Steel & Ors.	Mr. Navin Agarwal, Adv. Mr. Vivek Choudhary, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv.	
12.	Original Application No. 29/2016(CZ)	Shivpal Singh & Anr. Vs. State of M.P. & 3 Ors.	Mr. Rohit Sharma, Adv. Mr. Akshay Paare, Adv. Mr. Sachin K. Verma, Adv. Mr. Rajendra Giri, Adv. Mr. Rakesh Giri, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in